

**BEFORE THE NATIONAL GREEN TRIBUNAL,
NEW DELHI, PRINCIPAL BENCH,
NEW DELHI
MISC APPLICATION IN DISPOSED OF CASES No.
130/2024
In
Original Application No. 9/2023**

IN THE MATTER OF :

BHARAT SEHRAWAT ...APPLICANT

V/s

DR. UMESH VERMA ...RESPONDENTS

D.O.H:- 05/03/2025

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Through

Puja Kalra

Puja Kalra
(Advocate)

Standing Counsel for MCD
Ch. No. 430/431, Delhi High Court,
New Delhi.

Date: 1/03/25
Place: New Delhi.

/

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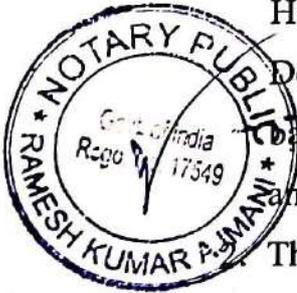
DR. UMESH VERMA ...RESPONDENTS

**ADDITIONAL STATUS REPORT ON BEHALF OF
THE RESPONDENT NO. 4 – MCD, PURSUANT TO
ORDER DATED 10/01/2025 OF THIS HON'BLE
TRIBUNAL.**

AFFIDAVIT OF PIJUSH KUMAR BENERJEE S/O
SUNIL KUMAR BENERJEE AGED ABOUT 55
YEARS, DEPUTY DIRECTOR HORTICULTURE,
SOUTH ZONE, MUNICIPAL CORPORATION OF
DELHI, GREEN PARK NEW DELHI:-

I, the deponent above named, do hereby solemnly affirm
as state as follows:

1. That I am presently posted as Deputy Director Horticulture, South Zone, MCD, Green Park, New Delhi and am conversant with the facts of the case based on the official records maintained by MCD as such competent to depose thereto.



That the instant additional status report is being filed pursuant to order dated 10/01/2025 passed by this Hon'ble Tribunal and in furtherance to earlier status report already filed in the matter.

3. That at the outset it is stated that pursuant to order dated 05/07/2024 of this Hon'ble Tribunal, the

alleged planters have been restored at the site in question.

- 4. That further vide order dated 10/01/2025, the answering Respondent No. 4 – MCD, seeks time to file the additional status report with requisite details regarding layout of the flats, measurement of planter area and nature of plantation required to be carried out etc.
- 5. That in terms of the orders of this Hon'ble Tribunal, the copy of the layout of the area / flats in question is annexed herewith as Annexure –A.
- 6. That site plan containing the measurements of the restored alleged planters area is annexed herewith as Annexure –B.
- 7. That further it is also relevant to state here that since the said planter is closed to the flats so plantation of big tree species is not advisable and hence, considering the same, small plantation like Variegated Chandini, Hamelia, Zetrufa, Callendra, Kaner, Champa and Ficus Plants have been planted. The photographs showing the latest site position of the restored planters are annexed herewith as Annexure –C (Colly).



04 MAR 2025

PKR Bamejje
DEPONENT

VERIFICATION:

Verified at Delhi on this ___ day of March – 2025, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

PKR Bamejje
DEPONENT

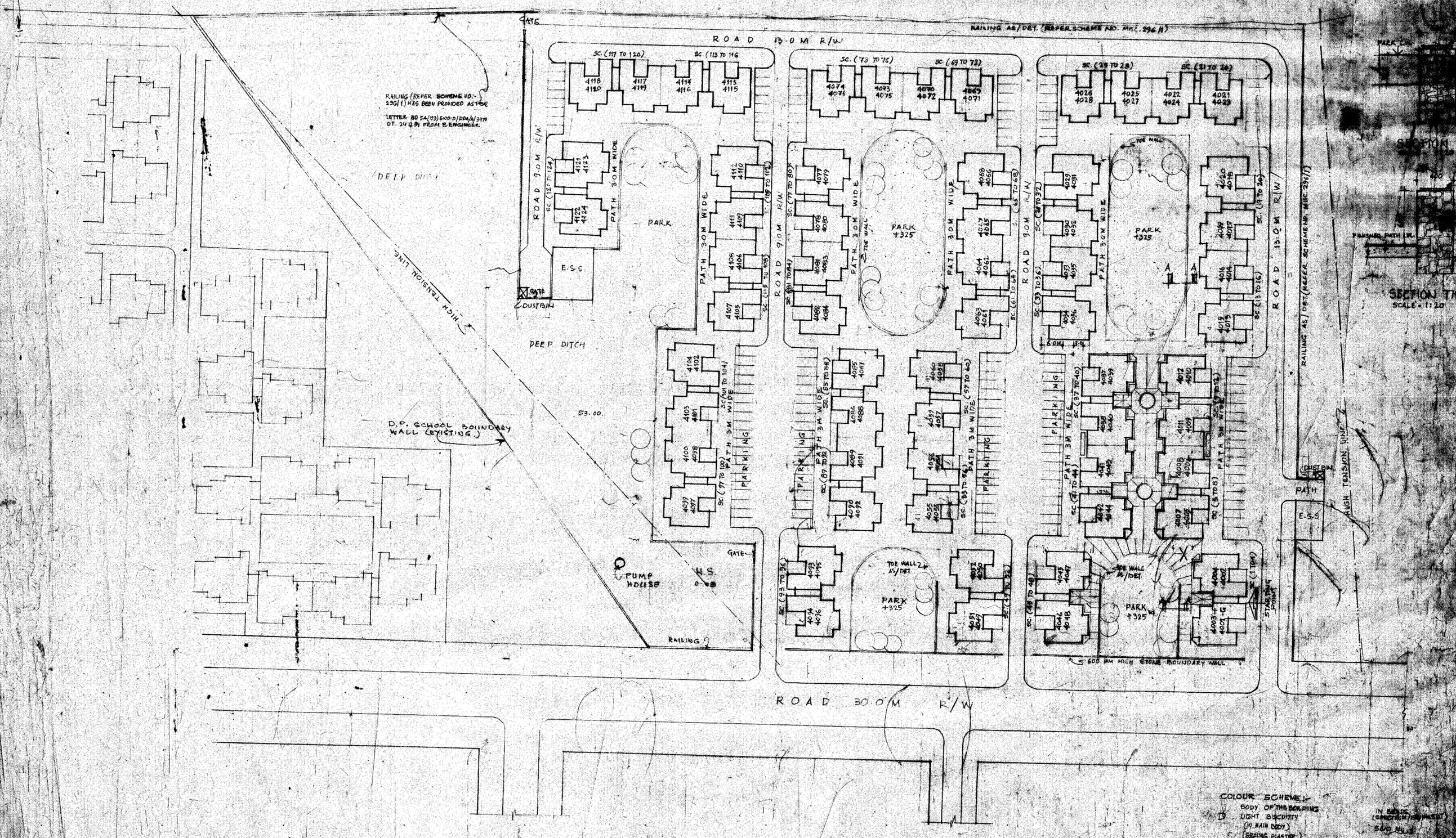
By Kalyan
I identify the Deponent who has signed the affidavit in my presence

Identified by _____
has seen _____
on... 04/03/25
that the contents of the affidavit which have
been read and explained to him/her are true
and correct to his/her knowledge

Ramesh Kumar Ajmani
Notary Public

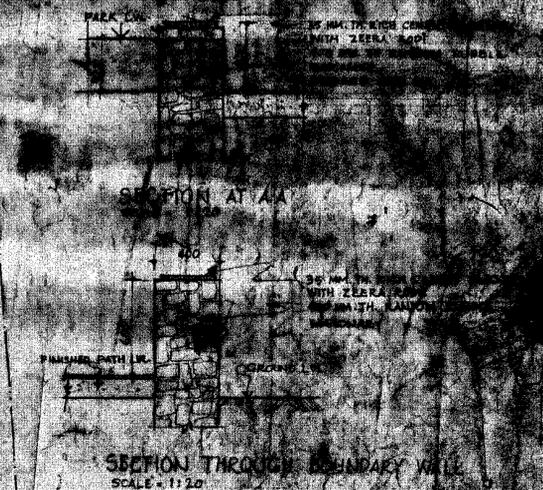
ANNEXURE - A

DEEP NALA



RAILING (REFER SCHEME NO. 130(1) HAS BEEN PROVIDED AS PER LETTER NO SA(13)6003/DDA/1378 DT. 20.12.91 FROM E. ENGINEER.

D.P. SCHOOL BOUNDARY WALL (EXISTING)



SECTION THROUGH BOUNDARY WALL
SCALE = 1:20

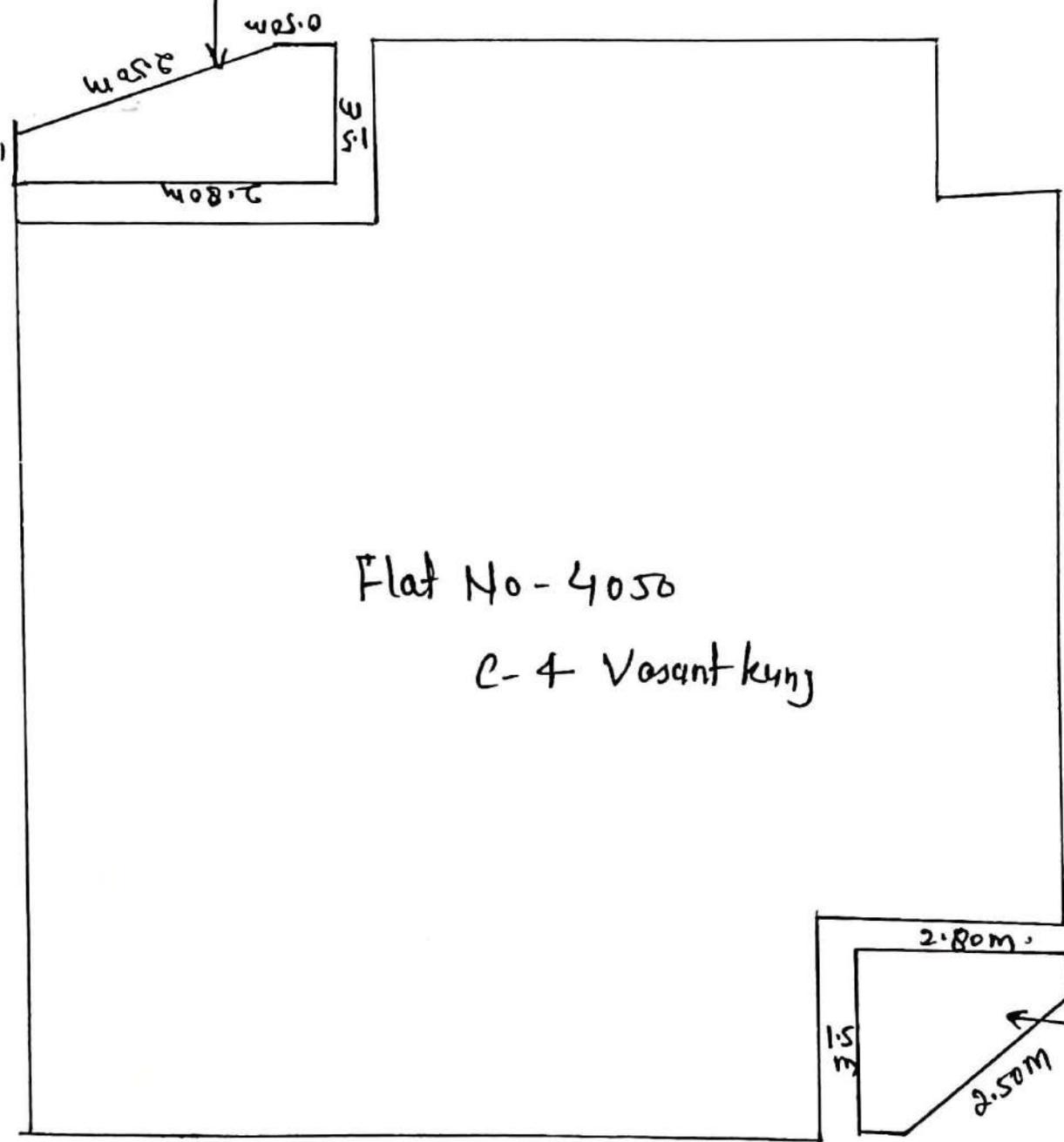
NOTES:-
1. THE SUPPLEMENTARY FOR THE DEVELOPMENT PLAN...
2. THE WALLS...
3. THE ROADS...
4. THE PARKS...
5. THE UTILITIES...

SCALE: 1:500
IN 5000 (CONTOUR INTERVAL) 500 M

FOR FEASIBILITY CHECK UP
ADVANCE...
WISANT ENGINEERING
DEVELOPMENT PLAN

COLOUR SCHEME:-
BODY OF THE BUILDING
LIGHT BRIGHT
(H. MAIN BODY)
(SHINE PASTER)
NOTE:- NAME OF THE COLOURS ARE ONLY INDICATING THE ACTUAL SHADE SHOULD BE AS THE APPROVED GUIDE.

Restore planter
Back Side



Flat No-4050

C-4 Vasant Kunj

Restore planter
front Side

Existing footpath

← Existing Road →

PRAVIN DHAWARE
A.E. (M-IV)/sz
Municipal Corporation of Delhi

Sandeep Kumar
JE
Junior Engineer
Div. M-IV/South Zone







Planter at Back side.